

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1605
ANSWERED ON:08.03.2010
REPAIRING OF ROADS UNDER PMGSY
Singh Shri Bhupendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of criteria adopted for making allocations under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the details of allocation made under PMGSY during 2008-09 and 2009-10, State-wise;
- (c) whether certain States and Public Representatives have demanded to make a provision under PMGSY regarding repair of roads after expiry of the their guarantee period; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) 50% of the cess on High Speed Diesel (HSD) received in the Central Road Fund (CRF) is earmarked for Pradhan Mantri Gram Sadak Yojana .(PMGSY). This is allocated among States as per formula given by the Planning Commission for allocation of funds in 2000-01. Additional funds are made available to the states depending upon status of preparedness, the speed of execution of projects in hand and the absorption capacity of the executing agencies.
- (b) State-wise allocation of funds out of cess component for the year 2008-09 and 2009-10 is at Annexure.
- (c) No, Sir.
- (d) Does not arise.